

Government of Jammu and Kashmir
Agriculture Production Department
(Horticulture)
Civil Secretariat, Jammu/Srinagar.

Notification

Jammu, 25th of February, 2025

S.O. 52 - In exercise of the powers conferred by section 19 of the Insecticides Act, 1968 (Central Act No. 46 of 1968), the Government of Jammu and Kashmir hereby appoint the following persons as Insecticide Analysts in the Pesticide Testing Laboratories at Kulgam and Baramulla in the Union Territory of Jammu & Kashmir, for the purpose of the said Act, in addition to their own duties as HDOs; namely

| S.No. | Name of the Officer | Designation | Pesticide Testing Laboratory |
|-------|---------------------|--|------------------------------|
| 1. | Showkat Hamid Shah | Horticulture Development Officer, Kulgam. | Kulgam |
| 2. | Basharat Hussain | Horticulture Development Officer, Baramulla. | Baramulla |

By order of the Government of Jammu and Kashmir.

Sd/-
(Shailendra Kumar), IAS
Principal Secretary to the Government
Agriculture Production Department

No: - Horti-Genl/29/2024 (CC.7592435)

Dated: 25-02-2025

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Govt. of India.
2. Director Archives, Archaeology & Museums, J&K.
3. Director Horticulture Kashmir.
4. Director Law Enforcement, Agriculture Production Department.
5. OSD to the Hon'ble Minister for Agriculture Production Department.
6. Pvt. Secretary to Principal Secretary to the Government, Agriculture Production Department.
7. Concerned officers.
8. Govt. Order/stock file.
9. I/c Website.


(Sunil Sharma) JKAS
Deputy Secretary to the Government